

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/51550/2025	KALYAN JENA VS ADITYA BIRLA FASHION AND RETAIL LTD.	ADV. VS SUCHIT KUMAR NAYAK	// () //	
2	D-BLAPL/38444/2025	ANUS @ ANAS MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS SUCHIT KUMAR NAYAK	//0 () //	
3	D-BLAPL/38447/2025	MANITA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS SUCHIT KUMAR NAYAK	//0 () //	
4	D-BLAPL/38449/2025	BABULU PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS SUCHIT KUMAR NAYAK	//0 () //	
5	D-BLAPL/38450/2025	PRADEEP SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS SUCHIT KUMAR NAYAK	GUNUPUR /230 /2025 () //	
6	D-BLAPL/38451/2025	SADRUN @ SAHARUN NISHA VS STATE OF ODISHA	RAKESH BEHERA VS SUCHIT KUMAR NAYAK	BISRA /239 /2025 () //	
7	D-BLAPL/38452/2025	GOURAV PRASAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS SUCHIT KUMAR NAYAK	PLANTSITE /856 /2025 () //	
8	D-BLAPL/38456/2025	MUNA TADINGI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS SUCHIT KUMAR NAYAK	PUTASINGH /20 /2025 () //	AOR2025000001C202500082
9	D-BLAPL/38463/2025	DEEPAK RANJAN NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS SUCHIT KUMAR NAYAK	//0 () //	
10	D-BLAPL/38466/2025	CHINTU @ RAJKISHORE NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS SUCHIT KUMAR NAYAK	PURI TOWN /462 /2025 () //	
11	D-BLAPL/38468/2025	ARUN KUMAR TRIPATHY VS STATE OF ODISHA	SANJIT MISHRA VS SUCHIT KUMAR NAYAK	PURI TOWN /498 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :10/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/38470/2025	SATISH YADAV VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
13	D-BLAPL/38472/2025	RAKESH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /356 /2025 () //	
14	D-BLAPL/38474/2025	RAJESH BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /101 /2018 () //	
15	D-BLAPL/38475/2025	RAJESH DUBEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
16	D-BLAPL/38483/2025	NILAMANI SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /246 /2025 () //	
17	D-BLAPL/38485/2025	SK. NASIMUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /445 /2024 () //	
18	D-BLAPL/38486/2025	JITENDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PAHALA /191 /2025 () //	
19	D-BLAPL/38489/2025	MOHAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /400 /2025 () //	
20	D-BLAPL/38497/2025	NANDA KISHORE GOUDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BELLAGUNTHA /523 /2025 () //	
21	D-BLAPL/38498/2025	NANDA KISHORE GOUDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BELLAGUNTHA /325 /2025 () //	
22	D-BLAPL/38501/2025	SUBHRANSHU SEKHAR SWAIN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /424 /2025 () //	
23	D-BLAPL/38508/2025	AJIT KUMAR SAHU	JUGALA KISHORE PANDA	BARGARH /170 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38510/2025	SANTOSH SAHU @ JUPITER	JYOTIRMAYA SAHOO	HINJILI /756 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38516/2025	J.PRAKASH	SANTOSH KUMAR MAHANTY	DIGAPAHANDI /273 /2025	AOD20240000242C202500293
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38518/2025	BUDHADEV TANDI	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38519/2025	AMIT MALLIK	PRANAYANEE DASMOHAPATRA	DHENKANAL TOWN /528 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38521/2025	HINA MAHANKUDA	SOUBHAGYA KUMAR DASH	NIMAKHANDI /350 /2025	AOR20220001631C202500356
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38522/2025	SK ABDUL MAJID @ SEIKH ABDUL MAZID	SEKH ZAKIR HUSSAIN	JAGATPUR /664 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38532/2025	PABITRA JAL	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38534/2025	UTTAM MALIK @ UTTAM KUMAR MALIK	AMIT KUMAR SAHU	PATTAMUNDAI MODEL /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38535/2025	UDIT BIDIKA @ UDIT @ UDIT JENA	AMIT KUMAR SAHU	/ /0	
		VS	VS	()	
		UNION OF INDIA(C.B.I)		//	
33	D-BLAPL/38540/2025	KAMALA KUMARI PATASANI @ KAMALINI	AMITAV TRIPATHY	ITAMATI /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38542/2025	S. VENKETESH	MANORANJAN PADHY	MALKANGIRI /280 /2025	AOD20220003086C202500175
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/38546/2025	STATE OF ODISHA BAPUNU MAHALIK VS	SATYA NARAYAN MISHRA 4 VS	// BANSADA /202 /2024 ()	AOR20220001615C202500225
36	D-BLAPL/38550/2025	STATE OF ODISHA PAPUN NAIK VS	SASMITA NANDA VS	// BANTALA /325 /2025 ()	
37	D-BLAPL/38551/2025	STATE OF ODISHA KAMALA MALLICK VS	JAYANTI PANIGRAHI VS	// KHAJURIPADA /47 /2023 ()	AOR20220002459C202500005
38	D-BLAPL/38553/2025	STATE OF ODISHA SANTOSH BEHERA VS	BISWAJIT MOHANTY VS	// RAMBHA (KHALLIKOTE) /928 /2025 ()	
39	D-BLAPL/38558/2025	STATE OF ODISHA JOGENDRA TANDI VS	BIKASH CHANDRA PARIJA VS	// / /0 ()	
40	D-BLAPL/38561/2025	STATE OF ODISHA DAYANIDHI MAHANTA VS	MANAS KUMAR CHAND VS	// BARIA /179 /2025 ()	
41	D-BLAPL/38564/2025	STATE OF ODISHA SADAM MAJID HUSSAIN VS	MANAS KUMAR CHAND VS	// DHENKANAL SADAR /30 /2025 ()	
42	D-BLAPL/38566/2025	STATE OF ODISHA SANTOSH DALAI @ SANTOSH KUMAR DALAI VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /127 /2013 ()	
43	D-BLAPL/38567/2025	STATE OF ODISHA DOLI @ KUMUDINI SWAIN VS	MANAS KUMAR CHAND VS	// KEONJHAR TOWN /43 /2025 ()	
44	D-BLAPL/38569/2025	STATE OF ODISHA ISWAR SUNANI VS	GYANENDRA CHANDRA SWAIN VS	// SINAPALI /130 /2025 ()	
45	D-BLAPL/38572/2025	STATE OF ODISHA ARJUNA PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE MAHILA /167 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/38574/2025	G. TEJA @ GANDITI TEJA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /320 /2025 () //	AOD20240000001C202500193
47	D-BLAPL/38575/2025	LOKESWAR TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 () //	
48	D-BLAPL/38577/2025	YASH ANAND @ RISHU VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /5 /2025 () //	
49	D-BLAPL/38580/2025	PRAHALLAD NAIK @ PRAHALAD VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR SADAR /500 /2025 () //	
50	D-BLAPL/38582/2025	PERRA @ BIREN BHAINSA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /107 /2025 () //	
51	D-BLAPL/38583/2025	SK MUSTAKUDDIN VS STATE OF ODISHA	SIMSON JENA VS	KHARABEL NAGAR P.S. /334 /2025 () //	
52	D-BLAPL/38585/2025	SILU NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	BOLAGARH P.S. /263 /2025 () //	AOR20220000053C202500133
53	D-BLAPL/38587/2025	IMRAN HUSSAIN @ MD. IMRAN @ MANU VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /296 /2025 () //	
54	D-BLAPL/38588/2025	J JADAGADAGULA ANANDA RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 () //	
55	D-BLAPL/38589/2025	SUBASH BASANTARA @ SUBASH BEHERA @ TRINAPATI @ SUBASH KUMAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	FATEGARH /110 /2025 () //	
56	D-BLAPL/38593/2025	KARNA MACHHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 () //	
57	D-BLAPL/38594/2025	SUDHANSHU @ SUDAM SUNA	SAROJ KUMAR PADHY	PADAMPUR /284 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/38597/2025	BIJAY KUMAR MOHARANA @ MAHARANA	PRAVASH CHANDRA JENA	NARASINGHPUR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/38598/2025	SAMIR KUMAR PRADHAN	SIDHARTHA SANKAR RAY (2)	SHERAGADA /464 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/38599/2025	JAYKRUSHNA GHADAI @ RAJA	PRAVASH CHANDRA JENA	JALESWAR /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/38600/2025	TIGER TANDI	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMP/51345/2025	AJIT KUMAR SAHU	SANTOSH KUMAR KANUNGO	//	
		VS	VS	()	
		RASHMI RANI PANIGRAHI		//	
63	D-CMP/51356/2025	NETRA KUMAR RANA	TRILOCHAN NANDA	//	
		VS	VS	()	
		DURYODHAN DHARUA		//	
64	D-CMP/51377/2025	SURENDRA KUMAR PRADHAN	SHIB SHANKAR MOHANTY	//	
	CMP/1990/2025	VS	VS	CIVIL JUDGE (JD),BHUBANESWAR(Khordha)	
		SECRETARY , BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		CS/0000086/2008	
65	D-CMP/51433/2025	MEENATI SAHU @ MINATI SAHU	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		RAMA KRUSHNA PRUSTY		//	
66	D-CMP/51447/2025	SUSIL KUMAR MOHANTY @ SUSIL CHANDRA MOHANTY	DEEPA MAHAPATRA	//	
		VS	VS	()	
		M/S. JANATA ASSOCIATIONS, KEONJHAR		//	
67	D-CMP/51473/2025	LAXMIDHAR SAHOO @ LAXMIDHAR SAHU	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	
		BHIKARI SAHOO		//	
68	D-CMP/51509/2025	RABINDRA KUMAR DAS @ RABINDRA DAS	PARESH KUMAR MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/51558/2025	STATE OF ODISHA SANATAN JENA VS MURALIDHAR JENA	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
70	D-CMP/51571/2025	MAHESWAR DASH VS RIHANA BEGUM @ BIBI	AMIT PRASAD BOSE VS	// // 0 //	
71	D-CMP/51604/2025	RABI @ RABINDRA TARAI VS KHULANA PANDA	SUMIT KUMAR MOHANTY VS	// // 0 //	AOR20220003068C202500029
72	D-CONTC/51346/2025	MAMATA DAS VS USHA PADHI, DEPT. OF HOUSING AND URBAN DELP., BBSR	TRILOCHAN BARIK VS	// // 0 //	
73	D-CONTC/51352/2025	KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY (PACS), KAINTARA VS DR.NRUPARAJ SAHU, PRESENT WORKING COLLECTOR, SUBARNAPUR	VS VS	// // 0 //	
74	D-CONTC/51364/2025	RABINDRA KUMAR MOHANTY VS ARINDAM DAKUA, IAS	ADV. VS	// // 0 //	
75	D-CONTC/51365/2025	SURENDRA KAIBARTA VS ASWATHY S, IAS	ADV. VS	// // 0 //	
76	D-CONTC/51366/2025	RANJAN KUMAR DASH VS ARINDAM DAKUA, IAS	ADV. VS	// // 0 //	
77	D-CONTC/51381/2025	RAMESH CHANDRA SAHOO VS JAGABANDHU JENA, B.E.O BALIAPAL	ADV. VS	// // 0 //	
78	D-CONTC/51382/2025	BENUDHAR DASH VS N.THIRUMALA, IAS	ADV. VS	// // 0 //	
79	D-CONTC/51416/2025	MANI DAS VS SARA HEMBRAM, OAS	SIVA SANKAR CHAINI VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/51436/2025	KANAK SAHOO VS ANU GARG, IAS	ADV. VS	// ()	
81	D-CONTC/51440/2025	PUSPALATA BARIK VS ANU GARG, IAS	ADV. VS	// ()	
82	D-CONTC/51442/2025	KSHIRA DHIR VS ANU GARG, IAS	ADV. VS	// ()	
83	D-CONTC/51444/2025	CHATURI DHIR VS ANU GARG, IAS	ADV. VS	// ()	
84	D-CONTC/51449/2025	DALIMBA SAHOO VS ANU GARG, IAS	ADV. VS	// ()	
85	D-CONTC/51452/2025	P LAXMINARAYANA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION	ADV VS	// ()	AOD20250000195C202500021
86	D-CONTC/51455/2025	SRIKANTA ROUTRAY VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY	MANAS PATI VS	// ()	AOR20220001535C202500263
87	D-CONTC/51457/2025	KAILASH CHANDRA GOUDA VS DEORANJAN KUMAR SINGH, ADDITIONAL CHIEF SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT.	ADV VS	// ()	AOD20240000618C202500185
88	D-CONTC/51460/2025	RUPA TANDI @ RUPADHAR TANDI VS GIRISH CHANDRA DHANUA, SUB REGISTRAR, TITILAGARH	ADV VS	// ()	AOD20240000821C202500029
89	D-CONTC/51461/2025	SUDIPTA MISHRA VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// ()	AOD20240000618C202500186
90	D-CONTC/51462/2025	RAMA SAMAL VS ANU GARG, IAS	ADV. VS	// ()	
91	D-CONTC/51464/2025	MAHESH KUMAR NAYAK	ADV	//	AOD20250000180C202500235

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
92	D-CONTC/51465/2025	CHITTARANJAN SATAPATHY, CHIEF DISTRICT AGRICULTURE OFFICER, PHULBANI KARA RAGHUNATH	ADV	//	AOR20220001611C202500167
		VS	VS	0	
93	D-CONTC/51467/2025	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ SAHADEV SAHOO	SANJIB MOHANTY	//	AOR20220001611C202500168
		VS	VS	0	
94	D-CONTC/51468/2025	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANANGEMENT DEPTT. SAROJINI SAHOO	ADV.	//	
		VS	VS	0	
95	D-CONTC/51475/2025	ANU GARG, IAS SUKANTI KERKETTA	ADV.	//	
		VS	VS	0	
96	D-CONTC/51481/2025	ASWATHY S, COMM. CUM SEC., HEALTH AND FAMILY WELFARE DEPT., GOVT. OF ODISHA/ BHASKAR CHANDRA PATRA	ADV.	//	
		VS	VS	0	
97	D-CONTC/51489/2025	B.PARAMESWARAM, IAS BUDHADEV KABAT	ADV.	//	
		VS	VS	0	
98	D-CONTC/51491/2025	B.PARAMESWARAM, IAS GANGADHAR SING	ADV.	//	
		VS	VS	0	
99	D-CONTC/51495/2025	B.PARAMESWARAM, IAS RATNAKAR MAHANTY	ADV.	//	
		VS	VS	0	
100	D-CONTC/51499/2025	B.PARAMESWARAM, IAS SARBESWAR MOHANTY	ADV.	//	
		VS	VS	0	
101	D-CONTC/51555/2025	B.PARAMESWARAM, IAS AJAY KUMAR DAS	ADV.	//	
		VS	VS	0	
102	D-CONTC/51559/2025	J.SONAL, IAS MANAGING COMMITTEE OF RADHANATH VIDYAPITH	SHRENDRA KUMAR SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		DR. N.THIRUMALA NAIK, IAS		//	
103	D-CONTC/51564/2025	RANJIT NAHAK @ RANJIT KUMAR NAHAK	PRAVASH CH JENA	//	
		VS	VS	()	
		DR. RABIN CHARCHIL MISHRA, TAHASILDAR		//	
104	D-CONTC/51566/2025	ANTARYAMI DEBATA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL, COMM. CUM SEC. TO GOVT., DEPT. OF CO OPERATION, LOKSEVA BHABAN, BBSR			
105	D-CONTC/51572/2025	NIHAR RANJAN DEBATA	ADV.	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL, COMM. CUM SEC. TO GOVT., DEPT. OF CO OPERATION, LOKSEVA BHABAN, BBSR			
106	D-CONTC/51576/2025	RANJAN KUMAR DAS	ADV.	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL, COMM. CUM SEC. TO GOVT., DEPT. OF CO OPERATION, LOKSEVA BHABAN, BBSR			
107	D-CONTC/51580/2025	SK. HAIDER ALLI	ADV.	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL, COMM. CUM SEC. TO GOVT., DEPT. OF CO OPERATION, LOKSEVA BHABAN, BBSR			
108	D-CONTC/51582/2025	MIR NAIBA ALLI	ADV.	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL, COMM. CUM SEC. TO GOVT., DEPT. OF CO OPERATION, LOKSEVA BHABAN, BBSR			
109	D-CONTC/51587/2025	RANABIJOYA SAHU	ADV.	//	
		VS	VS	()	
		NITYANANDA BARIK, OES		//	
110	D-CONTC/51591/2025	LAXMIDHARA BEHERA	ADV.	//	
		VS	VS	()	
		SANJEEB KUMAR PAL, BRANCH MANGER, SBI SRIRAMPUR BRANCH		//	
111	D-CONTC/51592/2025	ATUL KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
		BHARTRU HARI BHUYAN, TAHASILDAR, REMUNA		//	
112	D-CONTC/51595/2025	KRISHNA CH.THAPA	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
113	D-CONTC/51597/2025	P.ANTARJYAMI PATRO	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	

ORISSA HIGH COURT**FILING REPORT AS ON :10/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/51598/2025	PADMANAV MISHRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
115	D-CONTC/51600/2025	TEJASHREE MISHRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
116	D-CONTC/51601/2025	DURGA CHARAN SAHU VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
117	D-CONTC/51602/2025	RABINDRA KU.PANIGRAHY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
118	D-CONTC/51603/2025	DEBENDRA KU.RATHA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
119	D-CONTC/51605/2025	RANJAN KUMAR NAYAK VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
120	D-CONTC/51607/2025	UTTAM KUMAR NAYAK VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
121	D-CONTC/51608/2025	PRADEEP KUMAR SETHY VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
122	D-CONTC/51609/2025	JAGANNATH OJHA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
123	D-CONTC/51610/2025	ANTARYAMI MISHRA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
124	D-CONTC/51611/2025	PRIYABRATA BEHERA VS B.PARAMESWARAN, I.A.S.	ADV. VS	// 0 //	
125	D-CONTC/51612/2025	GOURI SHANKAR PATRA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/51613/2025	ARAVIND AGRAWAL, IAS KASHIBISWANATH RANASINGH	ADV.	//	
		VS	VS	()	
127	D-CONTC/51614/2025	B. PARAMESWARAN, IAS SATYA NAJRAYAN ACHARYA	ADV.	//	
		VS	VS	()	
128	D-CONTC/51615/2025	ARAVIND AGRAWAL, IAS SHYAMAGHAN PANI	ADV.	//	
		VS	VS	()	
129	D-CONTC/51616/2025	B.PARAMESWARAN, I.A.S. JAGANNATH BEHERA	ADV.	//	
		VS	VS	()	
130	D-CONTC/51617/2025	B. PARAMESWARAN, IAS SANDIPANI MISHRA	ADV.	//	
		VS	VS	()	
131	D-CONTC/51618/2025	SANJEEB KUMAR MISHRA, IAS PRATAP RUDRA PANDA	ADV.	//	
		VS	VS	()	
132	D-CONTC/51619/2025	B. PARAMESWARAN, IAS SANJIB KUMAR DASH	ADV.	//	
		VS	VS	()	
133	D-CRLA/38568/2025	B. PARAMESWARAN, IAS GOUTAM PRADHAN	SUKANTA KUMAR DALAI	SARANGADA /59 /2022	AOD20240000306C202500179
		VS	VS	()	
134	D-CRLA/38578/2025	STATE OF ODISHA NIKOLAS TOPPO	DEVASHIS PANDA	TALSARA /79 /2017	AOR20220001247C202500131
		VS	VS	()	
135	D-CRLA/38579/2025	STATE OF ODISHA BIGHANESWAR DAS	BIRAJA PRASAD TRIPATHY	JAGATPUR /26 /2024	
		VS	VS	()	
136	D-CRLA/38586/2025	STATE OF ODISHA TRIPATI NAYAK	SANGRAM KESHARI ROUT	BORIGUMMA /121 /2019	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/38445/2025	STATE OF ODISHA KAMPALA MAHAKUDA VS	SK. ZAFARULLA VS	// KANTAMAL /75 /2019 ()	
138	D-CRLMC/38459/2025	STATE OF ODISHA GOUDA SAHU VS	PRASANTA KUMAR PANDA VS	// JARADA /226 /2019 ()	
139	D-CRLMC/38460/2025	STATE OF ODISHA BAINATH SAHU VS	SUSANTA KUMAR JETHY VS	// JARADA /225 /2019 ()	
140	D-CRLMC/38462/2025	STATE OF ODISHA GOUDA SAHU VS	PRASANTA KUMAR PANDA VS	// JARADA /120 /2022 ()	
141	D-CRLMC/38465/2025	STATE OF ODISHA SHAIKH ABDUL KHALID @ SK ABDUL KHALID @ MANSUR VS	MANSUR SEKHAR DASH VS	// CANTONMENT ROAD /201 /2025 ()	
142	D-CRLMC/38467/2025	STATE OF ODISHA BIBHISHAN BHOI VS	AZAD KESHORI DASH VS	// / /0 ()	
143	D-CRLMC/38473/2025 CRLMC/5277/2025	STATE OF ODISHA PRASHANTA KUMAR SINGH DHARUA @ PRASANTA SINGH DHARUA VS	SINGH DHARUA WIBEDI VS	// AINTHAPALI /339 /2025 S.D.J.M.,SAMBALPUR(Sambalpur)	
144	D-CRLMC/38476/2025 CRLMC/5278/2025	STATE OF ODISHA MITHUN BAliAR VS	VS	GR/0002490/2025 BAUNISUNI /112 /2025 SPECIAL JUDGE,BAUDH(Baudh)	
145	D-CRLMC/38478/2025	STATE OF ODISHA SRIKANTA DAS VS	LAXMIKANTA BEHERA VS	Spl/0000107/2025 / /0 ()	
146	D-CRLMC/38479/2025	STATE OF ODISHA LIPUN SAHOO @ LIPUN SAHU VS	ADITI HOTA VS	// ANGUL SADAR PS /169 /2022 ()	
147	D-CRLMC/38482/2025	STATE OF ODISHA GAJENDRA NATH SAHOO VS	SANDEEP RATH VS	// TIRTOL /83 /2016 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/38487/2025	LINGARAJ GOUDA @ BATYA VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHULBANI TOWN /216 /2025 () //	AOD20240000012C202500306
149	D-CRLMC/38491/2025	BISHNUPRIYA SWAIN @ SAMANTASINGHAR VS AMAR KUMAR SAMANTASINGHAR	ALEKH CHANDRA MOHANTY VS	// () //	
150	D-CRLMC/38495/2025	PRASANTA KUMAR SETHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AUL /186 /2021 () //	
151	D-CRLMC/38496/2025	PURNA CHANDRA DASH @ PURNA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /496 /2023 () //	AOD20240000242C202500294
152	D-CRLMC/38502/2025	PABITRA LENKA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /300 /2025 () //	
153	D-CRLMC/38503/2025	UTTAM SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /116 /2025 () //	
154	D-CRLMC/38504/2025	PRASANNA KUMAR PRUSTY VS STATE OF ODISHA(OPID)	SAROJ KUMAR DASH VS	BHUBAN /144 /2019 () //	
155	D-CRLMC/38506/2025	DASMU BANGULA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /57 /2011 () //	
156	D-CRLMC/38509/2025	ANJAN KUMAR MAHARANA @ ANJANA KUMAR MAHARANA VS STATE OF ODISHA	MOHIT KUMAR SAHOO VS	GANJAM PS /21 /2016 () //	
157	D-CRLMC/38511/2025	DIBAKARA @ DIBAKAR KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /84 /2019 () //	
158	D-CRLMC/38513/2025	BIJAY PANI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /355 /2025 () //	
159	D-CRLMC/38527/2025	SUKANTA NAYAK @ KALU	AMIT BISWAL	SPECIAL CRIME UNIT /10 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/38530/2025	UDIT GARDIA	BIJAYA KUMAR RAGADA	AIRPORT P.S. /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/38533/2025	PRASAD KUMBHAR	GYANA RANJAN SETHI	GUDARI /34 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/38536/2025	ASHISH SAHOO	AKASH BHUYAN	PARADEEP MODEL /243 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/38541/2025	KARTIK CHANDRA DAS	BISWABHUSAN DAS	KUJANGA /162 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/38549/2025	SUBAL KUMAR ROUT	BHABANI SANKAR DAS	JALESWAR /574 /2024	
		VS	VS	()	
		RANJITA BEHERA		//	
165	D-CRLMC/38560/2025	AKSHYA KUMAR NAYAK	ALOK KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/38562/2025	BISWAJIT PRADHAN	DHIRENDRA KUMAR MOHAPATRA	LEPHRIPADA /134 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/38565/2025	MURARI NARAYAN GUPTA	BHAWANI SANKAR PANIGRAHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/38581/2025	KALANDI CHARAN MANIA @ KALIA MANIA	ROHIT RANJAN RAY	BEGUNIA P.S. /84 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/38590/2025	SASMITA BEHERA	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /417 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/38591/2025	TRILOCHANA DIGAL	KULDEEP MOHANTY	/ /	AOD20240000012C202500307
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/38595/2025	STATE OF ODISHA MUKESH SAMAL @ SASMAL VS	SANKET KANUNGO VS	// BADACHANA /192 /2017 ()	
172	D-CRLMC/38602/2025	STATE OF ODISHA SANDEEP PATNAIK VS	SILABHADRA SASTRY VS	// /0 ()	
173	D-CRLMP/38457/2025	M/S. RAHUL CONSTRUCTION, KORAPUT ASIRVAD MICRO FINANCE LTD.,BALASORE VS	MANAS RANJAN PRADHAN VS	// /0 ()	
174	D-CRLMP/38480/2025	STATE OF ODISHA TILO GADABA VS	PRAMOD KUMAR TRIPATHY VS	// /0 ()	
175	D-CRLMP/38514/2025	DAMBARU GADABA PUJA ORAM VS	ASWINI KUMAR DASH VS	// /0 ()	
176	D-CRLMP/38529/2025	STATE OF ODISHA SRINIBASH SETHI VS	DOLAGOBINDA MOHAPATRA VS	// /0 ()	AOR2023000065C202500037
177	D-CRLMP/38554/2025	STATE OF ODISHA USHARANI PANDA VS	DHRUBA CHARAN DHAL VS	// /0 ()	
178	D-CRLREV/38454/2025	STATE OF ODISHA MAMATARANI JENA VS	SANTOSH KUMAR SAMANTARAY VS	// /0 ()	
179	D-CRLREV/38507/2025	STATE OF ODISHA KAMU MALI VS	JYOTIRMAYA SAHOO VS	// /0 ()	
180	D-CRLREV/38525/2025	STATE OF ODISHA AJAY KUMAR PANDA VS	BIKASH CHANDRA PARIJA VS	// /0 ()	
181	D-CRLREV/38571/2025	PRADIPTA KUMAR PANDA MALAYA RANJAN SWAIN VS	MANAS KUMAR CHAND VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLREV/38592/2025	MOTILAL PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	AOD2025000009C202500056
183	D-EXP/51482/2025	BHAGIRATHI MOHARANA VS ANU GARG, I.A.S.	ADV. VS	// 0 //	
184	D-FAO/51389/2025	D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTACK VS INDULATA SAHOO	ADAM KALI KHAN VS	// 0 //	
185	D-FAO/51552/2025	SANJU BEHERA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
186	D-LAA/51453/2025	DEPUTY CHIEF ENGINEER(CONSTRUCTION), KHRUDA VS ASHOK KUMAR DALEI	RAJLOK KUMAR MOHANTY(SR. PANNEL COUNSEL) VS	// 0 //	
187	D-MACA/51400/2025	SUSHREE SWAGATIKA DHAR VS BHAGABATI RATH	SUBHASIS MOHAPATRA VS	// 0 //	
188	D-MACA/51525/2025	D.M.,UNITED INDIA INSURANCE CO. LTD.,BALASORE VS SUVENDU KUMAR MAHARANA	BIJOY DASMOHAPATRA VS	// 0 //	
189	D-MATA/51372/2025	SIPRA SHARABANI MISHRA VS SUBHRANSU SEKHAR PANDA	TRILOCHAN PANIGRAHI VS	// 0 //	
190	D-MATA/51380/2025	HARAPRIYA NATH VS AJAY KUMAR NATH	PITAMBAR PATRA VS	// 0 //	
191	D-MATA/51574/2025	SANJIB SAHOO VS SUCHISMITA SAHOO	SUNIL KUMAR PANDA VS	// 0 //	
192	D-RPFAM/51373/2025	SIPRA SHARBANI MISHRA VS SUBHRANSU SEKHAR PANDA	TRILOCHAN PANIGRAHI VS	// 0 //	
193	D-RPFAM/51541/2025	PRAKASH KUMAR TAREI	KARUNAKAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SASMITA RAUL		//	
194	D-RSA/51376/2025	NAJAM KHATUN	SHUBHENDU KUMAR PARIDA	//	
		VS	VS	0	
		MD.SAFIC		//	
195	D-RSA/51494/2025	RAIPUDI RAJESWARI	ABHILASH MISHRA	//	
		VS	VS	0	
		RAIPUDI LOKANATH		//	
196	D-RSA/51567/2025	GILERMINA JOSEPH	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		ANIMA JOSEPH		//	
197	D-RVWPET/51427/2025	SUNIL KUMAR GAGGAR	ADV.	//	
		VS	VS	0	
		G.M. AND DISCIPLINARY AUTHORITY, NICL,KOLKATA		//	
198	D-WA/51596/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		SATABDI MISHRA		//	
199	D-WA/51599/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		PRABHU DATTA HIMANSU MISHRA		//	
200	D-WA/51606/2025	KRISHNA BAPI RAJU G	KAJAL SAHOO	//	AOR20220001613C202500051
		VS	VS	0	
		UNION OF INDIA		//	
201	D-WP(C)/51330/2025	BANOJ KUMAR JENA	SITANSU MOHAN SINGH	//	
	WP(C)/35481/2025	VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/51331/2025	SK NURUDDIN	SITANSU MOHAN SINGH	//	
	WP(C)/35482/2025	VS	VS	0	
		STATE OF ORISSA		//	
203	D-WP(C)/51332/2025	PRAKASH MAHALIK	SITANSU MOHAN SINGH	//	
	WP(C)/35487/2025	VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/51333/2025	LITU PRADHAN	SITANSU MOHAN SINGH	//	
	WP(C)/35485/2025	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/51334/2025	STATE OF ODISHA HI TECH EDIFICE PVT LTD VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500050
206	D-WP(C)/51335/2025 WP(C)/35483/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY LITU PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()	
207	D-WP(C)/51336/2025 WP(C)/35488/2025	STATE OF ODISHA M/S. MAA MASANICHANDI ENTERPRISES, PURI VS	SITANSU MOHAN SINGH VS	// // ()	
208	D-WP(C)/51337/2025	STATE OF ODISHA RINKY DAS VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500049
209	D-WP(C)/51338/2025	STATE OF ODISHA TRILOCHAN MOHANTY VS	SANJIB MOHANTY VS	// // ()	
210	D-WP(C)/51339/2025	THE REGISTRAR, OUAT, BBSR RABIN DEEP VS	SANJIB MOHANTY VS	// // ()	
211	D-WP(C)/51340/2025	THE REGISTRAR, OUAT, BBSR SUDAM CHANDRA PRADHAN VS	SANJIB MOHANTY VS	// // ()	
212	D-WP(C)/51341/2025	THE REGISTRAR, OUAT, BBSR GOPAL GOUDA VS	SANJIB MOHANTY VS	// // ()	
213	D-WP(C)/51342/2025	THE REGISTRAR, OUAT, BBSR DASARATHI PRADHAN VS	SANJIB MOHANTY VS	// // ()	
214	D-WP(C)/51343/2025	THE REGISTRAR, OUAT, BBSR MANGULI BEHERA VS	BIPIN KUMAR NAYAK VS	// // ()	
215	D-WP(C)/51344/2025 WP(C)/35455/2025	STATE OF ODISHA RAGHUNATH SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // // ()	AOR20220001297C202500300

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/51347/2025	UMAKANTA RATH VS STATE OF ODISHA	NEELAKANTHA PANDA VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/51348/2025	ARVIND JAISWAL @ ARVIND AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/51349/2025	DHANANJAYA PRASAD RATH VS STATE OF ODISHA	SATYAJIT BEHERA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/51350/2025	LAXMIDHAR MISHRA VS STATE OF ODISHA	SATYAJIT BEHERA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/51351/2025 WP(C)/35502/2025	JOGENDRA SAHU @ JOGINDRA SAHU VS STATE OF ODISHA	MAHES DAS VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/51353/2025	JUGAL KISHOR BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS STATE OF ODISHA	// 0 //	AOR20250000149C202500033
222	D-WP(C)/51354/2025	LABANYA NATH VS LAXMIPRIYA NATH	SHAMBHU CHARAN NATH SHARMA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/51355/2025	SUCHARITA SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS STATE OF ODISHA	// 0 //	AOR20220001727C202500125
224	D-WP(C)/51357/2025 WP(C)/35507/2025	RAMA CHANDRA PANDA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS STATE OF ODISHA	// 0 //	AOD20220003611C202500026
225	D-WP(C)/51358/2025	GOLU KUMAR SINGH VS UNION OF INDIA	AMAR MOHANTY VS UNION OF INDIA	// 0 //	
226	D-WP(C)/51359/2025	DR.GOURAV DAS VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/51360/2025	SK.MOHAMMAD TAHIR NAWAZ	PRASANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/35479/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/51361/2025	NAGEN KUMAR CHAMPATI VS COLLECTOR, KHURDA	DEBAKANTA MOHANTY VS	// 0 //	
229	D-WP(C)/51362/2025	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //	
230	D-WP(C)/51363/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500264
231	D-WP(C)/51367/2025	DIGHBIOY DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //	AOR20220004152C202500051
232	D-WP(C)/51368/2025 WP(C)/35469/2025	PRATYUSH KUMAR BHATTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
233	D-WP(C)/51369/2025	GOBARDHAN NAYAK VS RABI NAYAK	GOBARDHAN NAYAK VS	// 0 //	
234	D-WP(C)/51370/2025	CHILUKURI MANGALAXMI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
235	D-WP(C)/51371/2025	SOMANATH SUKLA VS COLLECTOR, CUTTACK	BIKRAM KESHARI RAJ VS	// 0 //	
236	D-WP(C)/51374/2025	SRI RADHA GOBIND DEV @ SRI RADHA MOHAN DE VS COMMISSIONE OF ENDOWMENTS, BBSR	ABINDR KUMAR RAUTARAY VS	// 0 //	
237	D-WP(C)/51375/2025	SUSIL KUMAR RAY VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //	
238	D-WP(C)/51378/2025	DAYASAGAR MEHERA VS	RAJIB LOCHAN PATTNAIK VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/51379/2025	STATE OF ODISHA KALI PRASAD NANDA VS	PRANAB KUMAR SAMANTRAY VS	// // 0	
240	D-WP(C)/51383/2025	STATE OF ODISHA CHANDRAMANI SAHOO VS	PITAMBAR BEHERA VS	// // 0	AOR20220003697C202500028
241	D-WP(C)/51384/2025	STATE OF ODISHA NALINI PRAVA BARIK VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/51385/2025	STATE OF ODISHA DILLIP KUMAR CHOUDHURY VS	DAYANIDHI MOHANTY VS	// // 0	
243	D-WP(C)/51386/2025	A.O.,STATE BANK OF INDIA, CARDS PAYMENT SERVICE LTD. NEW DELHI DR.RABINDRA KUMAR MISHRA VS	PARSURAM MOHAPATRA VS	// // 0	
244	D-WP(C)/51387/2025	STATE OF ODISHA NIRUPAMA MISHRA VS	ABHIRAM SWAIN VS	// // 0	
245	D-WP(C)/51388/2025	STATE OF ODISHA HDFC BANK LTD.,MUMBAI VS	NALINI KANTA DASH VS	// // 0	
246	D-WP(C)/51390/2025	SUSIL KUMAR SAHOO M/S ITI TECHNOAGRO PVT.LTD, CUTTACK VS	NALINI KANTA DASH VS	// // 0	
247	D-WP(C)/51391/2025	THE REGIONAL TRANSPORT OFFICER, CUTTACK HDFC BANK LTD, MUMBAI VS	NALINI KANTA DASH VS	// // 0	
248	D-WP(C)/51392/2025	COLLECTOR AND D.M. CUTTACK MINAKETAN NAG VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202500046
249	D-WP(C)/51393/2025	STATE OF ODISHA PRADIP KUMAR KHUNTIA VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202500045
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/51394/2025	DHABALESWAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500047
251	D-WP(C)/51395/2025	RAMA KRUSHNA BOXI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500048
252	D-WP(C)/51396/2025	AMARENDRA KUMAR MOHANTY VS STATE OF ODISHA	SURAJ KUMAR NAIK VS	// 0 //	
253	D-WP(C)/51397/2025	RABINDRA ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
254	D-WP(C)/51398/2025	SANKAR KUMAR PANIGRAHI VS MANAGING DIRECTOR, TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION OF ODISHA LTD.BBSR	HARIPAD MOHANTY VS	// 0	
255	D-WP(C)/51399/2025	NIHARIKA SAMAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //	
256	D-WP(C)/51401/2025	DILLIP KUMAR NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
257	D-WP(C)/51402/2025	SUDARSAN SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
258	D-WP(C)/51403/2025	RAMA KANTA NAYAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
259	D-WP(C)/51404/2025	SUSANTA KUMAR DIGAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
260	D-WP(C)/51405/2025	BISWESWAR PATTANAIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
261	D-WP(C)/51406/2025	PRATAP CHANDRA MAHARANA	DR. BINODA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/51407/2025	BHAGYALATA SETHY	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/51408/2025	DASARATHI BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/51409/2025	PURNA CHANDRA KAR	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/51410/2025	SITARAM SETHI	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/51411/2025	SAGAR BEHERA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/51412/2025	UDHAB NAIK	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/51413/2025	PITABASH BHATTA	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/51414/2025	PRAFULLA KUMAR BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/51415/2025	BANALATA PATRA	PITAMBAR BEHERA	//	AOR20220003697C202500029
		VS	VS	0	
		COLLECTOR, KENDRAPARA		//	
271	D-WP(C)/51417/2025	KUMUDA CHANDRA NAYAK	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/51418/2025	SANTOSH KUMAR SAHOO	RAKESH NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :10/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/51419/2025	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	DR. BINODA KUMAR MISHRA VS	// // ()	
274	D-WP(C)/51420/2025	STATE OF ODISHA M/S UMANG ASSOCIATES PVT LTD VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500109
275	D-WP(C)/51421/2025	STATE OF ODISHA JAYANT KUMAR PATTANAİK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
276	D-WP(C)/51422/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
277	D-WP(C)/51423/2025	STATE OF ODISHA M/S SHREE VINITH VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500108
278	D-WP(C)/51424/2025	UNION OF INDIA MAHENDRA MAJHI VS	RAKESH NAYAK VS	// // ()	
279	D-WP(C)/51425/2025	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	DR. BINODA KUMAR MISHRA VS	// // ()	
280	D-WP(C)/51426/2025	STATE OF ODISHA AMLAN KUMAR NAYAK VS	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500125
281	D-WP(C)/51428/2025	THE BRANCH MANAGER, HDFC BANK MALA SETHI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
282	D-WP(C)/51429/2025	STATE OF ODISHA BIPRA CHARAN SETHI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
283	D-WP(C)/51430/2025	STATE OF ODISHA PATIKA RENUKA VS	DR. BINODA KUMAR MISHRA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/51431/2025	BISWAJIT BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //	
285	D-WP(C)/51432/2025	SUJIT KUMAR MOHANTY VS SONALIKA MOHANTY	SASWATA PATNAIK VS	// 0 //	AOD20240001090C202500020
286	D-WP(C)/51434/2025	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
287	D-WP(C)/51435/2025	KAILASH SAHOO VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500162
288	D-WP(C)/51437/2025	KALANDI DAS VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500161
289	D-WP(C)/51438/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //	
290	D-WP(C)/51439/2025	SAMIR BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //	
291	D-WP(C)/51441/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //	
292	D-WP(C)/51443/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //	
293	D-WP(C)/51445/2025	KABITA PRADHAN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500126
294	D-WP(C)/51446/2025	SATYABAN BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
295	D-WP(C)/51448/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	//	

ORISSA HIGH COURT**FILING REPORT AS ON :10/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/51450/2025	SIBA @ SIBA CHARAN MADHUAL	NIRANJAN LENKA	//	
		VS	VS	0	
		ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, CUTTACK			
297	D-WP(C)/51451/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/51454/2025	JOGENDRA NAIK	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/51456/2025	DHRUTI RANJAN MOHANTY	SUMANTA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/51458/2025	PRASANTA KUMAR SETHI	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/51459/2025	PUSPA RANA	SUBRATA MISHRA	//	
		VS	VS	0	
		GOVERNMENT OF ODISHA, KHURDA		//	
302	D-WP(C)/51463/2025	SIBA PRASAD BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/51466/2025	BALAKRISHNA SETHY	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/51469/2025	DHRUTI RANJAN MOHANTY	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/51470/2025	INDRA SETHI	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/51471/2025	LOYOLA EDUCATIONAL SOCIETY, KHORDHA	PURNA CHANDRA DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/51472/2025	STATE OF ODISHA MRUTUNJAY SETHI VS	PRONoy MOHANTY VS	// // ()	
308	D-WP(C)/51474/2025	STATE OF ODISHA GOBINDA CHANDRA NAYAK VS	ASHIS KUMAR MISHRA VS	// // ()	
309	D-WP(C)/51476/2025	THE GOVT. OF ODISHA, KHURDA RATNAKAR DAS VS	GOURI MOHAN RATH VS	// // ()	
310	D-WP(C)/51477/2025	STATE OF ODISHA PATHANI BARIHA VS	BIJAY KUMAR BEHERA VS	// // ()	
311	D-WP(C)/51478/2025	STATE OF ODISHA RANJUKTA SAHOO VS	DOLAGOBINDA MOHAPATRA VS	// // ()	AOR20230000065C202500036
312	D-WP(C)/51479/2025	BANDHAN BANK LTD PRAMILA PANDA VS	PRAYAS MOHANTY VS	// // ()	
313	D-WP(C)/51480/2025	STATE OF ODISHA DAMAYANTI SAHOO @ DAMAYANTI DEVI VS	BIBHUTI BHUSAN PANDA VS	// // ()	
314	D-WP(C)/51483/2025	STATE OF ODISHA SANTILATA CHOUHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500166
315	D-WP(C)/51484/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SABITA BEHERA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500164
316	D-WP(C)/51485/2025	STATE OF ODISHA NAYANA BEHERA VS	PRAYAS MOHANTY VS	// // ()	
317	D-WP(C)/51486/2025	STATE OF ODISHA LACHHAMAN ROUT VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500163
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/51487/2025	PRAFULLA KUMAR BEHERA @ PRAFULA KUMAR BEHERA VS STATE OF ODISHA	BHARAT KUMAR BEHERA VS	// 0 //	
319	D-WP(C)/51488/2025	RADHASHYAM DAS VS THE REGISTRAR, ODISHA UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500165
320	D-WP(C)/51490/2025	PATITAPABAN MISHRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
321	D-WP(C)/51492/2025	HARISH CHANDRA GOPAL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
322	D-WP(C)/51493/2025	RANJAN KUMAR NANDI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
323	D-WP(C)/51496/2025	CANARA BANK,BANGALURU VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// 0 //	
324	D-WP(C)/51497/2025	SNEHALATA ROUT VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
325	D-WP(C)/51498/2025	PYARILAL PATEL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
326	D-WP(C)/51500/2025	ABBHIRAM PATRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
327	D-WP(C)/51501/2025	GANGADHAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //	
328	D-WP(C)/51502/2025	PRADEEP KUMAR BISSOYI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
329	D-WP(C)/51503/2025	LOCHANI DAS	PRAYAS MOHANTTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/51504/2025	NIROD KUMAR DAS	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/51505/2025	PRAFULLA KUMAR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/51506/2025	AJAYA KUMAR JENA	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/51507/2025	PRAVAKAR DAS	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/51508/2025	M/S G.S. ATWAL AND CO(ENGINEERS) PVT.LTD, JALPAIGURI	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/51510/2025	MD.SAHID	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/51511/2025	SHIBA NATH TUDU	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/51512/2025	DATATRAYA BISWAL	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/51513/2025	ARJUN SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/51514/2025	NARESH KUMAR SUNAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/51515/2025	ANIL KUMAR AGRAWAL	ABHILASH MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/51516/2025	STATE OF ODISHA BIJAY KUMAR SENDHA VS	KUNAL KUMAR SWAIN VS	// // ()	
342	D-WP(C)/51517/2025	STATE OF ODISHA M/S RAMACHANDRA TANDI, SAMBALPUR VS	ABHILASH MISHRA VS	// // ()	
343	D-WP(C)/51518/2025	THE COMMISSIONER(APPEALS) CGST CENTRAL EXCISE AND CUSTOM, BBSR RAMAKANTA NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()	
344	D-WP(C)/51519/2025	STATE OF ODISHA SONALI ADHIKARI VS	HARA PRASAD RATH VS	// // ()	
345	D-WP(C)/51520/2025	STATE OF ODISHA HARA PRASAD DASH VS	MANOJA KUMAR KHUNTIA VS	// // ()	
346	D-WP(C)/51521/2025	STATE OF ODISHA HIMANSHU SEKHAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
347	D-WP(C)/51522/2025	GYANENDRA SAI PATEL AKSHAYA KUMAR PANDA VS	KUNAL KUMAR SWAIN VS	// // ()	
348	D-WP(C)/51523/2025	STATE OF ODISHA SWAYANJEET DAS VS	Swapnil Roy VS	// // ()	AOR20220001600C202500211
349	D-WP(C)/51524/2025	STATE OF ODISHA GOPINATH PANIGRAHI VS	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202500126
350	D-WP(C)/51526/2025	STATE OF ODISHA SUNIL KUMAR AGRAWAL LLP VS	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202500151
351	D-WP(C)/51527/2025	STATE OF ODISHA BALAKRUSHNA SETHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/51528/2025	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
353	D-WP(C)/51529/2025	SABITA KUMARI SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
354	D-WP(C)/51530/2025	BHAGIRATHI MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
355	D-WP(C)/51531/2025	BIPRA CHARAN PATRO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
356	D-WP(C)/51532/2025	BANALATA SETHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
357	D-WP(C)/51533/2025	SANTOSH KUMAR NAYAK VS ASST.SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
358	D-WP(C)/51534/2025	LINGARAJA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
359	D-WP(C)/51535/2025	MANAS RANJAN NAIK VS ASST.SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
360	D-WP(C)/51536/2025	PRASANTA KUMAR SINGH VS BRANCH MANAGER, ICICI BANK, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //	
361	D-WP(C)/51537/2025	TRILOCHAN PANDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
362	D-WP(C)/51538/2025	DEBASIS SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
363	D-WP(C)/51539/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		R.T.O., BALASORE		//	
364	D-WP(C)/51540/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., BALASORE		//	
365	D-WP(C)/51542/2025	RANJEET KUMAR SAHU	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASST.SETTLEMENT OFFICER, CUTTACK		//	
366	D-WP(C)/51543/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., BALASORE		//	
367	D-WP(C)/51544/2025	SUSHAMA NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/51545/2025	KUMUDINI NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASST.SETTLEMENT OFFICER, CUTTACK		//	
369	D-WP(C)/51546/2025	BIJAY KUMAR SAHOO	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/51547/2025	HIMANSHU PATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASST.SETTLEMENT OFFICER, CUTTACK		//	
371	D-WP(C)/51548/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., MAYURBHANJ		//	
372	D-WP(C)/51549/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., BALASORE		//	
373	D-WP(C)/51551/2025	SWAPNITA DAS	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/51553/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		R.T.O., BALASORE		//	
375	D-WP(C)/51554/2025	SANTOSH KUMAR SETHY	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/51556/2025	M/S ADIGANGA PROPERTIES PVT. LTD., KOLKATA	SACHIN KUMAR SAHU	//	
		VS	VS	0	
		OM PRAKASH SENAPATI		//	
377	D-WP(C)/51557/2025	SRINIBAS BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
378	D-WP(C)/51560/2025	B.CHIRANJIBI LU	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASST.SETTLEMENT OFFICER, CUTTACK		//	
379	D-WP(C)/51561/2025	DHANANJAYA PRADHAN	ANAND PRAKASH DAS	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED(MCL), SAMBALPUR		//	
380	D-WP(C)/51562/2025	S.K.MAJNU	MOHAMMED AKHTER RAZA KHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/51563/2025	PANCHA BEHERA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
382	D-WP(C)/51565/2025	GOBINDA KUMAR PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/51568/2025	PRAVAT SAYANTI	SANGHAMITRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/51569/2025	BHABANI LENKA	ASUTOSH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/51570/2025	MANORAMA PANDA @ RAMAMANI PANDA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/51573/2025	MANTU SASMAL VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
387	D-WP(C)/51575/2025	SAMIR SAHOO VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //	
388	D-WP(C)/51577/2025	SHREELOCHAN PUHAN VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
389	D-WP(C)/51578/2025	ASISH PATNAIK VS BIBHAB LAXMI RAY	PRAVASH CHANDRA JENA VS	// 0 //	
390	D-WP(C)/51579/2025	MAHANTA KAUSAL KISHORE DAS VS THE COMMISSIONER OF ENDOWMENTS, ODISHA BBSR	BIKRAM KESHARI MOHANTY VS	// 0 //	
391	D-WP(C)/51581/2025	BHABANI LENKA VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //	
392	D-WP(C)/51583/2025	BICHITRANANDA SWAIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
393	D-WP(C)/51584/2025	DASARATHI PRADHAN VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
394	D-WP(C)/51585/2025	ANKUSH RAY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500296
395	D-WP(C)/51586/2025	BHABANI LENKA VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //	
396	D-WP(C)/51588/2025	KUBER MOHAN DAS VS JOINT COMMISSIONER OF STATE TAX	Kajal Sahoo VS	// 0 //	AOR20220001613C202500052
397	D-WP(C)/51589/2025	ARUNA PATTNAIK	HRUDANANDA MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/51590/2025	FAIZA NAZ	MOHAMMED AKHTER RAZA KHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/51593/2025	PADUKU JUBORAJ	RAKESH KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/51594/2025	MAHESWAR DAS	MANOJ VERMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WPCRL/38545/2025	MITALI CHOUDHURY	SAROJ KUMAR SWAIN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/38442/2025	TUBU @ SANTOSH MOHANTY	ABANI KANTA MOHANTY	JAGATPUR /729 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/38443/2025	DEBANAND @ DEBANANDA SAHU	GOKULANANDA SAHU	JHARBANDH /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/38446/2025	KEDAR CHANDRA SWAIN	HARMOHAN DHAL	RAJKANIKA /599 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/38448/2025	SK. WASIM @ S.K. WASIM	SANDEEP RAJ PANDA	DAITARI /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/38453/2025	AJAY KUMAR DAS	SANJAY KUMAR PATTANAIK	CHOUWAR /662 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/38455/2025	RAJNATH YADAV	AJIT KUMAR RAUT	JHARSUGUDA /442 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/38458/2025	SUBRAT MUDULI @ LILAN	ANUGRAHA NARAYAN SAMANTRAY	ABHAYACHANDPUR /201 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/38461/2025	STATE OF ODISHA PURNA ROUT @ PURNA CHANDRA ROUT VS	SURESH KUMAR JENA VS	// BARGAON /333 /2025 ()	
410	D-ABLAPL/38464/2025	STATE OF ODISHA BABU @ SINIBAS DAS @ SRINIBAS DAS VS	PRATAP KUMAR NAYAK VS	// JAGATPUR /729 /2025 ()	
411	D-ABLAPL/38469/2025	STATE OF ODISHA SIMANTA MANDAL VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /586 /2025 ()	
412	D-ABLAPL/38471/2025	STATE OF ODISHA RANJIT KUMAR JENA @ BIJU JENA VS	SURYAKANTA DWIBEDI VS	// SINGLA /281 /2025 ()	
413	D-ABLAPL/38477/2025	STATE OF ODISHA ANIL KUMAR SAHOO @ NANDA VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /203 /2019 ()	
414	D-ABLAPL/38481/2025	STATE OF ODISHA KULAMANI SAHOO VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /246 /2025 ()	
415	D-ABLAPL/38484/2025	STATE OF ODISHA RABI @ RABINDRA PARIDA VS	RAMESH CHANDRA MAHARANA VS	// MARKAT NAGAR /234 /2025 ()	
416	D-ABLAPL/38488/2025	STATE OF ODISHA SIBANARAYAN CHHOTARAY VS	ASHIM KISHOR PAL VS	// NAYAPALLI P.S. /35 /2018 ()	
417	D-ABLAPL/38490/2025	STATE OF ODISHA SHRIKANTA @ SHREEKANTA UDURKULIA VS	JAGABANDHU SAHU VS	// BOLANGIR SADAR /519 /2025 ()	AOR20220001487C202500109
418	D-ABLAPL/38492/2025	STATE OF ODISHA SANATAN NAYAK VS	SANTOSH KUMAR MAHANTY VS	// PATTAPUR (DIGAPAHANDI) /514 /2025 ()	AOD20240000242C202500295
419	D-ABLAPL/38493/2025	STATE OF ODISHA TRILOCHAN NAYAK VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202500260
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/38494/2025	BIKRAM KISHOR DALAI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /907 /2025 () //	AOR20220003722C202500261
421	D-ABLAPL/38499/2025	MAMATA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /415 /2025 () //	
422	D-ABLAPL/38500/2025	BABU @ SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /239 /2025 () //	
423	D-ABLAPL/38505/2025	PADMA MAHANKUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NIMAKHANDI /350 /2025 () //	AOR20220001631C202500357
424	D-ABLAPL/38512/2025	PRAMOD KUMAR SAHU VS STATE OF ODISHA	JYOTI PATNAIK VS	LALBAG /93 /2024 () //	
425	D-ABLAPL/38515/2025	BANITA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BODEN /257 /2025 () //	
426	D-ABLAPL/38517/2025	AJIT @ AJIT KUMAR SINHA @ CHOTU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /337 /2025 () //	AOR20220001297C202500301
427	D-ABLAPL/38520/2025	SANDIP MOHANTY @ SANDIP KUMAR MOHANTY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	SAHID NAGAR P.S. /48 /2025 () //	AOR20250000161C202500066
428	D-ABLAPL/38523/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHILA PS SAMBALPUR /89 /2025 () //	
429	D-ABLAPL/38524/2025	LABANYA BIDIKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /86 /2025 () //	
430	D-ABLAPL/38526/2025	PRASANNAJIT NAYAK VS STATE OF ODISHA	SAMARESH PATTNAIK VS	TIRTOL /1 /2025 () //	
431	D-ABLAPL/38528/2025	AJAY KUMAR MAITI	PRAMOD KUMAR JENA	SINGLA /285 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/38531/2025	SUKADEB NAIK	CHIRANJIB ROUT	TALCHER TOWN /1240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/38537/2025	DIPAK KUMAR SAHOO	KABIRAJ PRADHAN	SAHID NAGAR P.S. /582 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/38538/2025	RANJAN PRADHAN	ABHISEK MOHANTY	Bamapada (Industrial Area) /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/38539/2025	SRIMANTA PANDA	TUKUNA KUMAR MISHRA	KOTPAD /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/38543/2025	SADASIB MALLICK	DIPTIREKHA NANDA	KONARK /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/38544/2025	SK. SAIFUL ENAM	DIPTESH KUMAR BEHERA	KAKATAPUR /298 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/38547/2025	ILA SAHOO	ANJAN KUMAR BISWAL	BALASORE TOWN /390 /2025	AOR20220001328C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/38548/2025	SOMNATH MALLICK	DIPTIREKHA NANDA	KONARK /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/38552/2025	SUDHIR HARIJAN	ANIRUDHA DAS	TENTULIKHUNTI /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/38555/2025	PAPUN RAKHIT @ PAPUNI RAKHIT	ANURAG PATI	CHANDRASEKHARPUR /506 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/38556/2025	NARAYAN PRASAD ADHIKARI	BISWAJIT MOHANTY	JAJPUR TOWN /171 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/38557/2025	STATE OF ODISHA ANADI SAMAL VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /524 /2025 ()	
444	D-ABLAPL/38559/2025	STATE OF ODISHA ASHISH SAHU VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /978 /2025 ()	
445	D-ABLAPL/38563/2025	STATE OF ODISHA RAJESH KUMAR MOHANTY VS	SUBHENDU KUMAR MOHANTY VS	// / 0 ()	
446	D-ABLAPL/38570/2025	STATE OF ODISHA MAYA BATI AGRAWALLA @ MAYA AGRAWALLA VS	SUSHANTA KUMAR PRADHAN VS	// KUCHINDA /321 /2025 ()	
447	D-ABLAPL/38573/2025	STATE OF ODISHA DEBENDRA NATH LENKA VS	ANWESA MISHRA VS	// JHIRPANI P.S. /152 /2025 ()	
448	D-ABLAPL/38576/2025	STATE OF ODISHA SURENDRA BEHERA VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /369 /2025 ()	
449	D-ABLAPL/38584/2025	STATE OF ODISHA KALIA @ SAROJ MANDAL @ SAROJ KUMAR MANDAL VS	ANORANJAN DAS VS	// KANAS /265 /2025 ()	AOR20220000053C202500134
450	D-ABLAPL/38596/2025	STATE OF ODISHA SMARANIT MOHANTY VS	ABIT SAHU VS	// / 0 ()	AOD20230001163C202500012
451	D-ABLAPL/38601/2025	STATE OF ODISHA SUSHANTA KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KHANDAPARA /345 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :10/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/336/1990 CRA/336/1990	PURNA CH PANDA @ PURNA MP		6/2025
2	D-LAA/51453/2025 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION), MP	AM. KRUMAR MOHANTY(SR. PANNEL COUNSEL)	261/2025
3	D-LAA/51453/2025 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION), MP	AM. KRUMAR MOHANTY(SR. PANNEL COUNSEL)	262/2025
4	D-JCRLA/31977/2024 JCRLA/169/2024	ARUN KUMAR SAHU MP	ADV.	421/2025
5	D-JCRLA/31977/2024 JCRLA/169/2024	ARUN KUMAR SAHU MP	ADV.	422/2025
6	D-CONTC/35925/2025 CONTC/4167/2025	DEBENDRA NATH DAS MP		514/2025
7	D-CONTC/43422/2025 CONTC/5120/2025	RABINARAYAN DAS MP		515/2025
8	D-CONTC/10112/2023 CONTC/10112/2023	BHABANI SANKAR TRIPATHY MP	B.S.TRIPATHY(1), ATUL TRIPATHY, A.SAHOO	516/2025
9	D-CONTC/33924/2025 CONTC/3948/2025	AKSHAYA KUMAR DASH MP		517/2025
10	D-CMAPL/215/2020 CMAPL/215/2020	PARAMANANDA RATH MP	S.N.MOHAPATRA	590/2025
11	D-CMAPL/877/2019 CMAPL/877/2019	BHAWANI SHANKAR NANDA MP	ADV.	591/2025
12	D-RPFAM/51373/2025 RPFAM/ /	SIPRA SHARBANI MISHRA MP	TRILOCHAN PANIGRAHI	603/2025
13	D-RPFAM/44692/2025 RPFAM/ /	RAMESH GOCHHI MP	ALOK KUMAR MOHAPATRA	604/2025
14	D-RPFAM/51541/2025 RPFAM/ /	PRAKASH KUMAR TAREI MP	KARUNAKAR NAYAK	605/2025
15	D-RPFAM/51541/2025 RPFAM/ /	PRAKASH KUMAR TAREI MP	KARUNAKAR NAYAK	606/2025
16	D-MATA/51372/2025 MATA/ /	SIPRA SHARABANI MISHRA MP	TRILOCHAN PANIGRAHI	707/2025
17	D-MATA/1581/2024 MATA/19/2024	VIJAY SHANKAR SINGH DEO MP	SANTOSH KUMAR SAMANTARAYA	708/2025
18	D-FAO/41500/2025 FAO/490/2025	B.M.,ORIENTAL INSURANCE CO. LTD., MP	K.SOMNATH ROY	1083/2025
19	D-FAO/51389/2025 FAO/ /	D.M., M/S. THE NEW INDIA ASSURANCE CO. MP	ADLAND, AUKI PANDA	1084/2025
20	D-BLAPL/33486/2025 BLAPL/11746/2025	PANCHANAN BISOI MP	AMULYA RATNA PANDA	1149/2025
21	D-BLAPL/19803/2025 BLAPL/7068/2025	KELU CHARAN BEHERA @ KALU @ CHIT MP	BASWANJAN PATIL, NAIK	1150/2025
22	D-BLAPL/23620/2025 BLAPL/8167/2025	KELU CHARAN BEHERA @ KALU @ CHIT MP	BASWANJAN PATIL, NAIK	1151/2025
23	D-BLAPL/23724/2025 BLAPL/8283/2025	KELU CHARAN BEHERA @ KALU @ CHIT MP	BASWANJAN PATIL, NAIK	1152/2025
24	D-BLAPL/37682/2025 BLAPL/12973/2025	PRINCE TRIPATHI MP	SANJUKTA MUNDA	1153/2025
25	D-BLAPL/31574/2025 BLAPL/10911/2025	GANESH@RAJENDRA BHOI MP	MANORANJAN PADHI	1154/2025
26	D-CRLREV/38454/2025	MAMATARANI JENA	SANTOSH KUMAR SAMANTARAY	

	CRLREV/ /	MP		1544/2025
27	D-CRLREV/38323/2025	MANORAMA BARIK	DEEPAK KU SAHOO	
	CRLREV/ /	MP		1545/2025
28	D-CRLREV/37803/2025	SK.SUBED	RAMESH CHANDRA MAHARANA	
	CRLREV/1034/2025	MP		1546/2025
29	D-CRLREV/38507/2025	KAMU MALI	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1547/2025
30	D-CRLREV/38507/2025	KAMU MALI	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1548/2025
31	D-CRLREV/38507/2025	KAMU MALI	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1549/2025
32	D-CRLREV/21501/2024	SHANTILATA BEHERA		1550/2025
	CRLREV/367/2024	MP		1551/2025
33	D-CRLREV/38525/2025	AJAY KUMAR PANDA	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		1551/2025
34	D-CRLREV/38525/2025	AJAY KUMAR PANDA	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		1552/2025
35	D-CRLREV/37724/2025	BADRI NARAYAN MISHRA	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1553/2025
36	D-CRLREV/38571/2025	MALAYA RANJAN SWAIN	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1554/2025
37	D-CRLREV/38571/2025	MALAYA RANJAN SWAIN	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1555/2025
38	D-RSA/51494/2025	RAIPUDI RAJESWARI	ABHILASH MISHRA	
	RSA/ /	MP		1708/2025
39	D-RSA/51494/2025	RAIPUDI RAJESWARI	ABHILASH MISHRA	
	RSA/ /	MP		1709/2025
40	D-RSA/51567/2025	GILERMINA JOSEPH	RABINDRA KUMAR SAHOO	
	RSA/ /	MP		1710/2025
41	D-RSA/51567/2025	GILERMINA JOSEPH	RABINDRA KUMAR SAHOO	
	RSA/ /	MP		1711/2025
42	D-CMP/51302/2025	M/S. WAXMAN REALTY, KHURDHA	SIDHANT DWIBEDI	
	CMP/1991/2025	MP		2068/2025
43	D-CMP/51302/2025	M/S. WAXMAN REALTY, KHURDHA	SIDHANT DWIBEDI	
	CMP/1991/2025	MP		2069/2025
44	D-CMP/51302/2025	M/S. WAXMAN REALTY, KHURDHA	SIDHANT DWIBEDI	
	CMP/1991/2025	MP		2070/2025
45	D-CMP/51345/2025	AJIT KUMAR SAHU	SANTOSH KUMAR KANUNGO	
	CMP/ /	MP		2071/2025
46	D-CMP/51377/2025	SURENDRA KUMAR PRADHAN	SHIB SHANKAR MOHANTY	
	CMP/1990/2025	MP		2072/2025
47	D-CMP/46395/2025	UMESH KUMAR MOHAPATRA	NIRANJAN MAHARANA	
	CMP/ /	MP		2073/2025
48	D-CMP/51433/2025	MEENATI SAHU @ MINATI SAHU	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2074/2025
49	D-CMP/51447/2025	SUSIL KUMAR MOHANTY @ SUSIL CHANDRA MOHANTY	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2075/2025
50	D-CMP/39453/2025	MOHINIBALA MEENA CHATWANI @ MOHINIBALA @ MEENA CHATWANI		2076/2025
	CMP/1587/2025	MP		2076/2025
51	D-CMP/51558/2025	SANATAN JENA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2077/2025
52	D-CMP/51571/2025	MAHESWAR DASH	AMIT PRASAD BOSE	
	CMP/ /	MP		2078/2025
53	D-ABLAPL/28927/2025	KUNA SAHOO @ MANOJ KUMAR SAHOO		2197/2025
	ABLAPL/11915/2025	MP		2197/2025
54	D-ABLAPL/19954/2025	PANKAJ PRADHAN		2198/2025
	ABLAPL/9459/2025	MP		2198/2025
55	D-ABLAPL/25148/2025	JITU @ JYOTI PRASAD JENAMANI		2199/2025
	ABLAPL/9811/2025	MP		2199/2025
56	D-ABLAPL/32306/2025	RAGHUNATH SAHOO @ RAGHUNATH SAHU		2200/2025
	ABLAPL/12441/2025	MP		2200/2025
57	D-ABLAPL/25374/2024	LITUNA NAYAK		2201/2025
	ABLAPL/9750/2024	MP		2201/2025

58	D-ABLAPL/33772/2025 ABLAPL/12937/2025	AMARESH ROUT MP	RANJIT MOHANTY	2202/2025
59	D-ABLAPL/33838/2025 ABLAPL/13291/2025	KHILJI @ KHILJI PRADHAN MP		2203/2025
60	D-ABLAPL/145/2025 ABLAPL/81/2025	GUPTESWAR @ PABAN SAHU MP		2204/2025
61	D-ABLAPL/35678/2025 ABLAPL/13550/2025	SATURA @ SATRUGHNA SAHOO MP		2205/2025
62	D-ABLAPL/32490/2025 ABLAPL/12789/2025	PRIYANSHU RAY @ SP PRIYANSHU RAY MP		2206/2025
63	D-MACA/485/2022 MACA/485/2022	RABINDRA KUMAR MOHANTY MP	PRADEEP KUMAR MISHRA	2808/2025
64	D-MACA/47757/2025 MACA/ /	MANAS KUMAR MOHANTY MP	SUBHASIS MOHAPATRA	2809/2025
65	D-MACA/47757/2025 MACA/ /	MANAS KUMAR MOHANTY MP	SUBHASIS MOHAPATRA	2810/2025
66	D-MACA/39888/2025 MACA/ /	PUSPALATA NATH MP	SUBHASIS MOHAPATRA	2811/2025
67	D-MACA/39896/2025 MACA/ /	MANAS DALEI MP	SUBHASIS MOHAPATRA	2812/2025
68	D-MACA/39896/2025 MACA/ /	MANAS DALEI MP	SUBHASIS MOHAPATRA	2813/2025
69	D-MACA/51525/2025 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	DEVASHIS MOHAPATRA	2814/2025
70	D-MACA/51525/2025 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	DEVASHIS MOHAPATRA	2815/2025
71	D-CRLA/423/2023 CRLA/423/2023	TULIA@NIGAMANANDA JENA MP	DEVASHIS PANDA	3421/2025
72	D-CRLA/38331/2025 CRLA/ /	BIRANJAN MOHAPATRA MP	DEBI PRASAD DHAL	3422/2025
73	D-CRLA/20871/2024 CRLA/707/2024	PRABIR SINGH MP	RAMESH CHANDRA MAHARANA	3423/2025
74	D-CRLA/149/2015 CRLA/149/2015	RANJAN KUANAR MP	M/S.BIJAYA KUMAR RAGADA	3424/2025
75	D-CRLA/719/2022 CRLA/719/2022	JITENDRA PODHA MP	ANIRUDHA DAS	3425/2025
76	D-CRLA/38568/2025 CRLA/ /	GOUTAM PRADHAN MP	SUKANTA KUMAR DALAI	3426/2025
77	D-CRLA/38568/2025 CRLA/ /	GOUTAM PRADHAN MP	SUKANTA KUMAR DALAI	3427/2025
78	D-CRLA/38578/2025 CRLA/ /	NIKOLAS TOPPO MP	DEVASHIS PANDA	3428/2025
79	D-CRLA/38578/2025 CRLA/ /	NIKOLAS TOPPO MP	DEVASHIS PANDA	3429/2025
80	D-CRLA/38586/2025 CRLA/ /	TRIPATI NAYAK MP	SANGRAM KESHARI ROUT	3430/2025
81	D-CRLA/38586/2025 CRLA/ /	TRIPATI NAYAK MP	SANGRAM KESHARI ROUT	3431/2025
82	D-CRLMC/37819/2024 CRLMC/4811/2024	PRIYABRATA NAYAK MP	SATYAPRAKASH DHAL	3754/2025
83	D-CRLMC/38445/2025 CRLMC/ /	KAMPALA MAHAKUDA MP	SK. ZAFARULLA	3755/2025
84	D-CRLMC/24805/2025 CRLMC/4888/2025	S.KAMARAJU ACHARY MP	SURAJ MOHANTY	3756/2025
85	D-CRLMC/38459/2025 CRLMC/ /	GOUDA SAHU MP	PRASANTA KUMAR PANDA	3757/2025
86	D-CRLMC/38460/2025 CRLMC/ /	BAINATH SAHU MP	SUSANTA KUMAR JETHY	3758/2025
87	D-CRLMC/36727/2025 CRLMC/ /	PRAHALLAD OJHA MP	SOUBHAGYA SWAIN	3759/2025
88	D-CRLMC/38462/2025 CRLMC/ /	GOUDA SAHU MP	PRASANTA KUMAR PANDA	3760/2025
89	D-CRLMC/38479/2025	LIPUN SAHOO @ LIPUN SAHU	ADITI HOTA	

	CRLMC/ /	MP		3761/2025
90	D-CRLMC/38482/2025	GAJENDRA NATH SAHOO	SANDEEP RATH	
	CRLMC/ /	MP		3762/2025
91	D-CRLMC/21863/2025	MOHAN KHUNTULI		
	CRLMC/4318/2025	MP		3763/2025
92	D-CRLMC/38502/2025	PABITRA LENKA	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		3764/2025
93	D-CRLMC/38503/2025	UTTAM SETHI	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		3765/2025
94	D-CRLMC/38504/2025	PRASANNA KUMAR PRUSTY	SAROJ KUMAR DASH	
	CRLMC/ /	MP		3766/2025
95	D-CRLMC/38527/2025	SUKANTA NAYAK @ KALU	AMIT BISWAL	
	CRLMC/ /	MP		3767/2025
96	D-CRLMC/38541/2025	KARTIK CHANDRA DAS	BISWABHUSAN DAS	
	CRLMC/ /	MP		3768/2025
97	D-CRLMC/13649/2025	SOWESH PATTANAIAK	ANKITA MUKHERJI	
	CRLMC/2080/2025	MP		3769/2025
98	D-CRLMC/37898/2025	PRAVASINI SAHU	PRASANT KUMAR BARIK	
	CRLMC/ /	MP		3770/2025
99	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4765/2025
100	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4766/2025
101	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4767/2025
102	D-WA/43981/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/2872/2024	MP		4768/2025
103	D-WA/31143/2025	AMAN KUMAR PANDA		
	WA/1388/2025	MP		4769/2025
104	D-WA/49845/2025	GOKULANANDA MOHANTY	SRINIBASH SATAPATHY	
	WA/ /	MP		4770/2025
105	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4771/2025
106	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4772/2025
107	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4773/2025
108	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4774/2025
109	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4775/2025
110	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4776/2025
111	D-WA/51596/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	WA/ /	MP		4777/2025
112	D-WA/51596/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	WA/ /	MP		4778/2025
113	D-WA/51596/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	WA/ /	MP		4779/2025
114	D-WA/51599/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	WA/ /	MP		4780/2025
115	D-WA/51599/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	WA/ /	MP		4781/2025
116	D-WA/51599/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	WA/ /	MP		4782/2025
117	D-WA/51606/2025	KRISHNA BAPI RAJU G	KAJAL SAHOO	
	WA/ /	MP		4783/2025
118	D-WP(C)/51330/2025	BANOJ KUMAR JENA	SITANSU MOHAN SINGH	
	WP(C)/35481/2025	MP		22253/2025
119	D-WP(C)/46186/2025	URMILA BARIK	BANSHIDHAR SATAPATHY	
	WP(C)/32720/2025	MP		22254/2025
120	D-WP(C)/51334/2025	HI TECH EDIFICE PVT LTD	AFRAAZ SUHAIL	
	WP(C)/ /	MP		22255/2025

121	D-WP(C)/49343/2025 WP(C)/34353/2025	TARA @ TARAMANI PARHI MP		22256/2025
122	D-WP(C)/49297/2025 WP(C)/34351/2025	KAINTARA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, KAINTARA MP		22257/2025
123	D-WP(C)/51337/2025 WP(C)/ /	RINKY DAS MP	AFRAAZ SUHAIL	22258/2025
124	D-WP(C)/2885/2025 WP(C)/2539/2025	PUSHPALATA SAHOO MP	BIJAYA KUMAR RAGADA	22259/2025
125	D-WP(C)/36868/2025 WP(C)/25367/2025	SAMBARU NAYAK MP	BAIDHAR SAHOO,G.N.SAHU,MISS M.SAHOO	22260/2025
126	D-WP(C)/51344/2025 WP(C)/35455/2025	RAGHUNATH SWAIN MP	SUSANTA KUMAR BARAL	22261/2025
127	D-WP(C)/51348/2025 WP(C)/ /	ARVIND JAISWAL @ ARVIND AGRAWAL MP	BRAJA KISHOR PANDA	22262/2025
128	D-WP(C)/51351/2025 WP(C)/35502/2025	JOGENDRA SAHU @ JOGINDRA SAHU MP	MAHES DAS	22263/2025
129	D-WP(C)/49760/2025 WP(C)/34812/2025	RAJASHREE ROUTRAY MP	JAYDEEP PAL	22264/2025
130	D-WP(C)/6715/2022 WP(C)/6715/2022	M/S SWASTIK STEVEDORES PVT. LTD. MP	BANSHIDHAR BAUG	22265/2025
131	D-WP(C)/16665/2021 WP(C)/16665/2021	NARBHERAM POWER AND STEEL PVT LTD MP		22266/2025
132	D-WP(C)/50730/2025 WP(C)/35134/2025	SAKUNTALA MOHANTY MP		22267/2025
133	D-WP(C)/51360/2025 WP(C)/35479/2025	SK.MOHAMMAD TAHIR NAWAZ MP	PRASANTA KUMAR MISHRA	22268/2025
134	D-WP(C)/51368/2025 WP(C)/35469/2025	PRATYUSH KUMAR BHATTA MP	SAIBRATA RATH	22269/2025
135	D-WP(C)/51370/2025 WP(C)/ /	CHILUKURI MANGALAXMI MP	BIPIN KUMAR NAYAK	22270/2025
136	D-WP(C)/51367/2025 WP(C)/ /	DIGHBIJOY DAS MP	SURYAKANTA DASMOHAPATRA	22271/2025
137	D-WP(C)/2156/2025 WP(C)/2018/2025	MANAS RANJAN MOHAPATRA MP	DURGA MADHAB MISHRA	22272/2025
138	D-WP(C)/51375/2025 WP(C)/ /	SUSIL KUMAR RAY MP	JANMEJAYA DASH	22273/2025
139	D-WP(C)/40705/2025 WP(C)/28835/2025	RAMA CHANDRA SAHOO MP	SANTOSH KUMAR SWAIN	22274/2025
140	D-WP(C)/32894/2025 WP(C)/23248/2025	RAMAKANTA GHADAI MP	CHAKRADHAR SINGH	22275/2025
141	D-WP(C)/4355/2023 WP(C)/4355/2023	SANJAY KUMAR PAIKARAY MP	BISHNU PRASAD PRADHAN	22276/2025
142	D-WP(C)/11054/2025 WP(C)/8192/2025	JAYASHREE LENKA MP	RAJKISHORE SWAIN	22277/2025
143	D-WP(C)/44251/2025 WP(C)/30708/2025	MURALIDHAR MOHANTY MP		22278/2025
144	D-WP(C)/51385/2025 WP(C)/ /	DILLIP KUMAR CHOUDHURY MP	DAYANIDHI MOHANTY	22279/2025
145	D-WP(C)/51390/2025 WP(C)/ /	M/S ITI TECHNOAGRO PVT.LTD, CUTTACK MP	KALINI KANTA DASH	22280/2025
146	D-WP(C)/37709/2025 WP(C)/26884/2025	BJEM PARENTS ASSOCIATION, KHORDHAAMIYA KUMAR MOHANTY MP		22281/2025
147	D-WP(C)/37709/2025 WP(C)/26884/2025	BJEM PARENTS ASSOCIATION, KHORDHAAMIYA KUMAR MOHANTY MP		22282/2025
148	D-WP(C)/35433/2025 WP(C)/24524/2025	GOURI BEHERA MP	NIRANJAN PANDA	22283/2025
149	D-WP(C)/51411/2025 WP(C)/ /	SAGAR BEHERA MP	DR. BINODA KUMAR MISHRA	22284/2025
150	D-WP(C)/51419/2025 WP(C)/ /	SANTOSH KUMAR PRADHAN MP	DR. BINODA KUMAR MISHRA	22285/2025
151	D-WP(C)/51418/2025 WP(C)/ /	SANTOSH KUMAR SAHOO MP	RAKESH NAYAK	22286/2025
152	D-WP(C)/51424/2025	MAHENDRA MAJHI	RAKESH NAYAK	

	WP(C)/ /	MP		22287/2025
153	D-WP(C)/51425/2025	BIBHUTI BHUSAN JENA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		22288/2025
154	D-WP(C)/51430/2025	PATIKA RENUKA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		22289/2025
155	D-WP(C)/51431/2025	BISWAJIT BEHERA	RAKESH NAYAK	
	WP(C)/ /	MP		22290/2025
156	D-WP(C)/5864/2024	ASWINI KUMAR PATEL	PRABHU PRASANNA BEHERA	
	WP(C)/3517/2024	MP		22291/2025
157	D-WP(C)/51438/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	
	WP(C)/ /	MP		22292/2025
158	D-WP(C)/51439/2025	SAMIR BEHERA	RAKESH NAYAK	
	WP(C)/ /	MP		22293/2025
159	D-WP(C)/51441/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	
	WP(C)/ /	MP		22294/2025
160	D-WP(C)/51443/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	
	WP(C)/ /	MP		22295/2025
161	D-WP(C)/51446/2025	SATYABAN BISWAL	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		22296/2025
162	D-WP(C)/51448/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	
	WP(C)/ /	MP		22297/2025
163	D-WP(C)/51451/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI	ABHISHEK DASH	
	WP(C)/ /	MP		22298/2025
164	D-WP(C)/51459/2025	PUSPA RANA	SUBRATA MISHRA	
	WP(C)/ /	MP		22299/2025
165	D-WP(C)/51471/2025	LOYOLA EDUCATIONAL SOCIETY, KHORDHA	CHANDRA DAS	
	WP(C)/ /	MP		22300/2025
166	D-WP(C)/51472/2025	MRUTUNJAY SETHI	PRONOY MOHANTY	
	WP(C)/ /	MP		22301/2025
167	D-WP(C)/51480/2025	DAMAYANTI SAHOO @ DAMAYANTI DEVI	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		22302/2025
168	D-WP(C)/10710/2018	CAPT.GOURI PRASAD BISWAL	M/S.SUDHIR PATRA,ASHOK MISHRA,M/S.MANOJ KU.KHUNTIA	
	WP(C)/10710/2018	MP		22303/2025
169	D-WP(C)/51293/2025	PRASANNA KUMAR MISHRA	AVIJIT PATNAIK	
	WP(C)/ /	MP		22304/2025
170	D-WP(C)/51501/2025	GANGADHAR NAYAK	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		22305/2025
171	D-WP(C)/51508/2025	M/S G.S. ATWAL AND CO(ENGINEERS) PVT.LTD.	CHODHURISATYAJIT MISHRA	
	WP(C)/ /	MP		22306/2025
172	D-WP(C)/47269/2025	SUKANTI BEHERA	NIRANJAN PANDA	
	WP(C)/34491/2025	MP		22307/2025
173	D-WP(C)/51512/2025	DATATRAYA BISWAL	SUBHADUTTA ROURAY	
	WP(C)/ /	MP		22308/2025
174	D-WP(C)/51519/2025	SONALI ADHIKARI	HARA PRASAD RATH	
	WP(C)/ /	MP		22309/2025
175	D-WP(C)/49596/2025	KUSUM LATA DAS	JAYDEEP PAL	
	WP(C)/35010/2025	MP		22310/2025
176	D-WP(C)/49597/2025	SUMANT KUMAR DAS	JAYDEEP PAL	
	WP(C)/35042/2025	MP		22311/2025
177	D-WP(C)/51528/2025	AJAYA KUMAR PRADHAN	BHOJARAJ SETH	
	WP(C)/ /	MP		22312/2025
178	D-WP(C)/51530/2025	BHAGIRATHI MUNDA	BHOJARAJ SETH	
	WP(C)/ /	MP		22313/2025
179	D-WP(C)/51432/2025	SUJIT KUMAR MOHANTY	SASWATA PATNAIK	
	WP(C)/ /	MP		22314/2025
180	D-WP(C)/51537/2025	TRILOCHAN PANDA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		22315/2025
181	D-WP(C)/51538/2025	DEBASIS SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		22316/2025
182	D-WP(C)/51556/2025	M/S ADIGANGA PROPERTIES PVT. LTD., KOLAKATA	KUMAR SAHU	
	WP(C)/ /	MP		22317/2025
183	D-WP(C)/51445/2025	KABITA PRADHAN	MANOJ PANIGRAHI	
	WP(C)/ /	MP		22318/2025

184	D-WP(C)/51570/2025 WP(C)/ /	MANORAMA PANDA @ RAMAMANI PAND MP	BHAWANI SANKAR PANIGRAHI	22319/2025
185	D-WP(C)/51578/2025 WP(C)/ /	ASISH PATNAIK MP	PRAVASH CHANDRA JENA	22320/2025
186	D-WP(C)/51589/2025 WP(C)/ /	ARUNA PATTNAIK MP	HRUDANANDA MOHAPATRA	22321/2025
187	D-WP(C)/51590/2025 WP(C)/ /	FAIZA NAZ MP	MOHAMMED AKHTER RAZA KHAN	22322/2025
188	D-WP(C)/51594/2025 WP(C)/ /	MAHESWAR DAS MP	MANOJ VERMA	22323/2025
189	D-WP(C)/51484/2025 WP(C)/ /	SABITA BEHERA MP	SANJIB MOHANTY	22324/2025